

CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.
OA. 786 of 1994.

(361)

Dated: 7-7-1994.

BETWEEN:-

Jakkula Rama Venkata Prasad ... Applicant

And

1. Union of India represented by Secretary, Ministry of Personnel & Training, New Delhi.
2. Union Public Service Commission rep. by its Secretary, Dholpur House, New Delhi.
3. Union of India represented by Secretary, Ministry of Welfare, New Delhi.

.... Respondents.

Counsel for the Applicant

: Mr. J. Sudheer, Advocate

Counsel for the Respondents

: Mr. N. R. Devaraj, Sr. CGSC.

CORAM:

Hon'ble Mr. Justice V. Neeladri Rao, Vice-Chairman

Hon'ble Sri R. Rangarajan, Administrative Member.

Hon'ble Tribunal made the following order:-

Admit. Heard both the learned Counsel. In the circumstances referred to, R-2 is directed to issue Hall Ticket to the applicant with Registration No. IFS' 94/R. No. 41443/E. IX so as to enable him to appear for the Indian Forest Service Preliminary Examination, 1994 to be held on 24-7-1994, but his result should not be published until further orders.
Send this order through Courier Service at the cost of the applicant.

M. V. Rao
DEPUTY REGISTRAR (JUDL).

Copy to:

1. Union of India rep. by Secretary, Ministry of Personnel and Training, New Delhi.
2. Union Public Service Commission rep. by its Secretary, Dholpur House, New Delhi.
3. Secretary, Ministry of Welfare, Union of India, New Delhi.

One copy to Mr. J. Sudheer, Advocate, 3-5-703, Opp: Old MLA
Copy to Mr. N. R. Devaraj, Phd=500 029 (AP.)
are.

W.D.A.
O.P. 786/84

TEMPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.G.RTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : MEMBER(2)

Dated: 7-7-1994.

ORDER/JUDGMENT

M.A./R.A/C.A. No.

O.A.No. 786/94

T.A.No.

(W.P.)

Admitted and Interim Directions
Issued.

Allowed

Dismissed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

